

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd May, 2017

No.HC.VII-13/2017 / 2382 /A. On being released from the post of L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, vide Govt. Notification No. JDJ-12026/1/2017-LR & SECY-JUDL/59 dated 09.05.2017, Shri Prasanta Saikia, L.R.– cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, is posted as District and Sessions Judge, Darrang, Mangaldoi, vice Shri Gautam Baruah.

No.HC.VII-13/2017 / 2383 /A. On being released from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati, vide Govt. Notification No.LGL.87/98/181 dated 05.05.2017 and appointed as Legal Remembrancer & Secretary to the Govt. of Assam, Judicial Department, vide Govt. Notification No. JDJ-12026/1/2017-LR & SECY-JUDL/60 dated 09.05.2017, Shri Sanjeev Kumar Sharma, is directed to join his new assignment as Legal Remembrancer & Secretary to the Govt. of Assam, Judicial Department, Dispur, by handing over of charge of his Office to the Deputy Secretary, Assam State Legal Services Authority, Guwahati.

No.HC.VII-13/2017 / 2384 /A. On his appointment as Member-Secretary, Assam State Legal Services Authority, Guwahati, vide Govt. Notification No.LGL.87/98/185 dated 20.05.2017, Shri Gautam Baruah, District and Sessions Judge, Darrang, Mangaldoi, is released from his present assignment with immediate effect in order to enable him to join as Member-Secretary, Assam State Legal Services Authority, Guwahati.

Shri Baruah will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi and proceed to join his new assignment immediately.

By order

Sd/- M.K. Kalita,

REGISTRAR (ADMN.)

Memo No. HC.VII-13/2017 / 2385 - 2401 /A.

Dated 22.05.2017

Copy to:-

1. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati for information and necessary action with reference to this Registry's letters No.HC.VII-27/97/2012/A dated 02.05.2017 and No.HC.VII-16/2015/2010/A dated 02.05.2017
2. The L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
3. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati for information and necessary action with reference to this Registry's letter No.HC.VII-16/2015/2011/A dated 02.05.2017

Contd.....

22/5/2017

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4. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
5. The District and Sessions Judge, _____
6. Shri Prasanta Saikia, L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur
7. Shri Sanjeev Kumar Sharma, Member-Secretary, Assam State Legal Services Authority, Guwahati
8. Shri Gautam Baruah, District and Sessions Judge, Darrang, Mangaldoi
9. The Judge, Designated Court, Assam, Guwahati
10. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
11. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
12. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
13. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
14. The Special Judge, Assam, Guwahati
15. The Special Judge, CBI, Assam, Guwahati
16. The Member-Secretary, Assam State Legal Services Authority, Guwahati
17. The Member, MACT, _____
18. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
20. The Joint Registrar (_____), Gauhati High Court, Guwahati
21. The Chief Judicial Magistrate, _____
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati
23. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
24. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
25. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
26. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (ADMN.)

22/5/2017